# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

#### LOK SABHA

## **UNSTARRED QUESTION NO. 2163**

(TO BE ANSWERED ON 15.03.2017)

#### **EMPLOYEES IN J&K**

#### 2163. SHRIMATI K. MARAGATHAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has extended special concessions/incentives to employees working in the Kashmir Valley;
- (b) if so, the details thereof;
- (c) whether other amenities like accommodation, transportation and mess facilities are also provided or likely to be provided to them; and
- (d) if so, the details thereof?

### **ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister & Office. (DR. JITENDRA SINGH)

- (a): Yes, Madam.
- (b) to (d): The details of the package are as per Annexure. The package has been extended for 2 years with effect from 01.01.2016 vide DOPT & O.M. No.18016/1/2016-Estt(L) dated 11.8.2016.

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# I. <u>ADDITIONAL H.R.A. AND OTHER CONCESSIONS</u>:

- (i) Employees posted to Kashmir Valley have an option to move their families to a selected place of their choice in India at Government expense.
- (ii) Departmental arrangements for stay, security and transportation to the place of work for employees.
- (iii) For employees exercising option at (i) above HRA as for Class `Yøcity in addition to normal HRA if no Departmental arrangement for stay is made.
- (iv) The period of temporary duty extended to six months. For period of temporary duty daily allowance at full rate is admissible, apart from departmental arrangements for stay, security and transportation.
- (B) Employees posted to Kashmir Valley who do not wish to move their families to a selected place of residence :

A per diem allowance of Rs.50/- is paid for each day of attendance to compensate for any additional expense in transportation to and from office etc.

II. MESSING FACILITIES:- Messing allowance @ Rs. 85.96/- per day.

# III. PAYMENT OF MONTHLY PENSION TO PENSIONERS OF KASHMIR VALLEY:

Pensioners of Kashmir Valley who are unable to draw their monthly pensions through either Public Sector Banks or PAO treasuries from which they were receiving their pensions, would be given pensions outside the Valley where they have settled, in relaxation of relevant provisions.

#### **NOTE:**

- 1. The package of concession/facilities shall be admissible in Kashmir Valley comprising of ten districts namely, Anantnag, Baramulla, Budgam, Kupwara, Pulwama, Srinagar, Kulgam, Shopian, Ganderbal and Bandipora.
- 2. The package of concessions/facilities shall be admissible to Temporary Status Casual laborers working in Kashmir Valley in terms of Para 5(i) of the Causal Laborers (Grant of Temporary Status and Regularization) Scheme of Government of India, 1993.
- 3. The benefit of additional HRA admissible under the Kashmir Valley package shall be admissible to all Central Government employees posted to Kashmir Valley irrespective of whether they are natives of Kashmir Valley, if they choose to move their families anywhere in India subject to the conditions governing the grant of these allowances.
- 4. The facilities of Messing Allowance and Per Diem Allowance shall also be allowed to natives of Kashmir Valley in terms of the Kashmir Valley package.